201 Written Answers

(c) the countries from which urea is being imported at present; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) Import of Urea is canalised through Minerals and Metals Trading Corporation (MMTC). However, National Fertilizers Limited, (NFL) Pyrites Potash and Chemicals Limited (PPCL), State Trading Corporation of India Limited (STC) and Indian Potash Limited (IPL) have also been authorised to import urea during 1995-96.

(c) and (d) Urea is mainly imported from producers in CIS, Gulf and East European Countries and also through sole selling agents and traders located all over the world.

गुजरात में भारतीय खाद्य निगम द्वारा गोदामों की स्थापना

2196. श्री गोपाल सिंह जी. सोलंकी :

क्या खाद्य मंत्री यह बताने की कृपा करेंगें कि:

(क) क्या केन्द्रीय सरकार गुजरात के ऐसे जिलों में जहां भारतीय खाद्य निगम के इस समय कोई कार्यालय/गोदाम नहीं हैं वहां पर निगम के कार्यालय/गोदाम स्थापित करने का विचार कर रही हैं;

(ख) ऐसे जिलों की संख्या कितनी हैं जहां भारतीय खाद्य निगम के पूर्णकालिक कार्यालय/गोदाम कार्य कर रहे हैं और दूर-दराज के जिलो में खाद्यान्नों की आपूर्ति की जा रही हैं;

(ग) क्या सरकार द्वारा इन गोदामों और कार्यालयों की समय-समय पर पुनरीक्षा की जा रही हैं;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं; और

(ड.) यदि नहीं, तो इसके क्या कारण हैं?

खाद्य मंत्री (श्री अजित सिंह): (क) जी, हां।

(ख) गुजरात राज्य में 19 राजस्व जिलों में से भारतीय खाद्य निगम के पास 15 जिलों में अपने/किराये के अथवा दोनों प्रकार के गोदाम हैं। गुजरात के सभी राजस्व जिले इन गोदामों से सम्बद्घ हैं जहां से खाद्यान्नी की आवश्यकता पूरी की जाती हैं।

(ग) जी, हां।

(घ) भारतीय खाद्य निगम सरकार द्वारा किये गये आर्थिक अनुदेशों को ध्यान में रखते हुये अपने कार्यालयों के पुनर्गठन करने विषयक प्रस्ताव की नए सिरे से जाचं कर रहा हैं।

(ड.) प्रश्न नहीं उठता।

100% EOUs in Karnataka

2197. SHRI K. RAHMAN KHAN: Will the Minister of COMMERCE be pleased to state:

(a) the number of 100% Export-Oriented Units registered in Karanataka during 1993-94, 1994-95 and so far in 1995-96;

(b) the total export made by these units during this period;

(c) whether Government is considering to set up a separate Export Zone in Karnataka; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The number of 100% Export Oriented Unit approved in Karnataka from 1993-94 onwards in as follows:—

1993-94	:	52
1994-95	:	70
1953-96	:	62
(Upto November, 95)		

(b) The export made by Export Oriented Units in Karnataka during the same period is as follows:—

		(Rs. in Crores)
1993-94	:	697.40
1994-95	:	678.44
1995-96	:	426.55
		(Provisional)

(April-Sept., 95)

(c) and (d) Keeping in view the availability of funds and the need to optimise the infrastructural facilities in the existing Export Processing Zones, there is no proposal at present for the Central Government to set up new Zones in the country. However, Export Processing Zones can now be establised by the State Government or in the joint / private sectors after obtaining Government of India's approval.

Intra-State Restrictions on Trade and Commerce in U.P.

2198. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of COMMERCE be pleased to state: (a) what are the Intra-State restrictions on trade and commerce in Uttar Prades'r,

(b) the reasons and justifications thereof; and

(c) the steps taken to promote trade and commerce in U.P.?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c) The details are being collected and will be laid on the Table of the House.

> The House then adjourned at four Minutes past eleven of the clock till eleven of the clock on Tuesday, the 19th December, 1995.